

- (a) the criteria for allocation of grants to States under NRLM-Aajeevika for support to livelihood programmes;
- (b) whether the Ministry plans to link allocation of the grant on the basis of percentage of poor and population of the State;
- (c) whether at present in the absence of specific and rational principles, grant is being allocated randomly; and
- (d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) National Rural Livelihood Mission (NRLM) follows a demand driven strategy. Under NRLM, the States have the flexibility to develop their livelihoods-based perspective plans and annual action plans for poverty reduction. Before the commencement of the financial year, each State would get an indicative allocation based on the inter-se incidence of poverty among the States/UTs to enable the states to prepare their annual action plans. The annual action plans would be appraised and approved by the NRLM/ Empowered Committee, and the approved outlay would not exceed the indicative allocation for the State.

- (c) and (d) Does not arise.

Implementation of IGNOAPS in Bihar

617. SHRI RAM KRIPAL YADAV: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Indira Gandhi National Old Age Pension Scheme (IGNOAPS) is being implemented in Bihar;
- (b) if so, the number of old persons getting pension under this scheme in the State;
- (c) whether handicapped persons are also included in this scheme and they could get pension under this scheme; and
- (d) the ratio of Central and State fund earmarked for this pension and how much amount is being paid to old persons monthly?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Yes, Sir. As per the information received, 36,25,843 persons are getting old age pension under Indira Gandhi National Old Age Pension Scheme (IGNOAPS) in Bihar.

(c) IGNOAPS is applicable for persons of age 60 years and above and belonging to a household living below poverty line (BPL) as per criteria prescribed by the Government of India. BPL persons with severe or multiple disability in the age group of 18-59 years are covered under Indira Gandhi National Disability Pension Scheme (IGNDPS). All persons who are 60 years and above, including disabled persons, are covered under IGNOAPS.

(d) Additional Central Assistance (ACA) is provided to States @ Rs. 200/- per month for beneficiaries in the age group of 60-79 years and @ Rs. 500/- for beneficiaries who are 80 years and above. There is no state contribution from Bihar under IGNOAPS.

Projects undertaken by Mormugao Port Trust

618. SHRI SHANTARAM NAIK: Will the Minister of SHIPPING be pleased to state:

(a) the details of new projects undertaken by the Mormugao Port Trust (MPT);

(b) the cost of each of the projects;

(c) the machinery and equipments imported by the MPT in recent years, cost thereof and utility of the same; and

(d) the details of projects proposed to be undertaken under Public-Private-Partnership model?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) and (b) The details of the projects undertaken by MPT along-with cost thereof are as under:

| Sl. No. | Name of the scheme | Estimated cost (Rs. in crores) |
|---------|---|-----------------------------------|
| 1 | 2 | 3 |
| 1. | Development of 2nd Coal Handling Terminal at Berth No. 7 on DBFOT basis | 406.00 |
| 2. | Four lane road connectivity including flyover at Gate No. 9 of Mormugao Port | 145.00 |
| 3. | Remodelling and upgradation of existing railway yards at Harbour including other allied works | 46.95 |